

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> JULY, 2021, 03:00 P.M.**

CA(CAA) No. 324/CB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Jagdamba Power and Alloys Ltd.
Under Section	230-232

For Petitioner (s)

Ms. Madhuri Pandey, CS

For Respondent (s)

:

**ORDER**

Reserved for Order.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**